

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 86/2019 (SUMMONS)		Kishor Gowda B S Vs Somashekar B	T.V.Krishnamurthy
2	FDP 1/2019 (NOTICE)		Smt. Thimmamma Vs Giriyappa	Chandre Gowda
3	O.S. 18/2015 (A.D.R.) IA/1/2015		Smt.Rajamma Vs Sakamma	Narasimhaiah
4	O.S. 10/2010 (EVIDENCE)		GANGAMMA Vs THIMMAIAH	S.R.RAMAKRISHNAIAH
DEFN EVIDENCE				
5	O.S. 24/2012 (EVIDENCE)		MAYAMMA -OTHERS Vs NINGAMMA OTHERS	G.S.MUDDIREDDY MUMTAZ AHAMED
6	O.S. 10/2011 (ARGUMENTS)		H.A. MAHADEVAPPA Vs H.V. SRINIVASA MURTHY	MUMTAZ AHAMED
7	R.A. 21/2014 (ARGUMENTS)		VENKATAMMA Vs THIMMAMMA	K.N. RAMACHANDRAIAH
8	R.A. 37/2014 (ARGUMENTS) IA/1/2014		KONEGOWDA Vs CHIKKATHAYAMMA	L.V.VIJAYAKUMAR
9	M.C. 46/2014 (ARGUMENTS)		H.T.VENKATESH Vs SMT.H.K.KAMALA	ABDUL KAREEM PERVEEZ
10	R.A. 61/2015 (ARGUMENTS) IA/1/2015		K.T. Srinivasa Vs K.N. Krishna	Krishnaraj
11	O.S. 140/2020 (FIRST HEARING)		Mahalingaiah Vs Revanna	B.H.Jagadeesh
12	R.A. 49/2012 (ARGUMENTS)		U.D.NARASIMHAIAH Vs SRI RAMAIAH DEAD BY LRS.	B R RANGASWAMY B.S. PRAKASH
13	R.A. 16/2012 (JUDGEMENT)		NARAYANAPPA Vs RANGASWAMY	M.GUDDAPPA
14	FDP 5/2010 (ORDERS)		T.S. NARAYANASWAMY Vs GOWRAMMA	B.G.RAMACHANDRAPRASAD ARAVIND.H.S
15	O.S. 76/2020 (ORDERS)		Narayanawamy B. Vs Manjunatha N.	Venkatesh
16	R.A. 24/2020 (ORDERS) IA/1/2020 IA/2/2020		Rajamma Vs Ningamma alias Puttathayamma	G.Virupaksha

11.00 AM to 02.00PM

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17	O.S. 8/2010 (EVIDENCE)		NAGARAJA Vs SHIVALINGAIAH	VENKATARAMU A.R. RANGASWAMY
Cases listed below are adjourned due to Covid 19				
18	O.S. 40/2017 (EVIDENCE) IA/1/2017	07-01-2021	Gangamma Vs Huchamma	R and L Associates
19	M.V.C. 794/2018 (EVIDENCE)	07-01-2021	Chandrappa Vs Depot Manager, KSRTC	Chandregowda
20	O.S. 75/2019 (EVIDENCE) IA/1/2019	07-01-2021	Narasimharaja Vs Govindappa	Naveen Kumar P
21	M.C. 45/2019 (EVIDENCE)	07-01-2021	K.U. Nandish Vs Vanajakshi H.K. @ Anitha	Lakshmana
22	M.V.C. 842/2016 (ARGUMENTS)	07-01-2021	Suvarna L.S. Vs Umesha N.	
23	M.A. 22/2017 (ARGUMENTS)	07-01-2021	A.M. Swamy Vs A.N. Srinivasan	M.Guddappa
24	M.A. 9/2019 (ARGUMENTS)	07-01-2021	Puttaramaiah Vs B.R. Ravi	H.B. Yogeesh
25	M.V.C. 1685/2014 (EVIDENCE)	08-01-2021	Channabasavaiah H.R Vs Guruswamy	Nizam Pasha
26	O.S. 42/2015 (EVIDENCE)	08-01-2021	Krishnaraj Vs Smt. Thimmamma	K.H. Dayananda
27	L.A.C. 52/2015 (EVIDENCE)	08-01-2021	N.C. Narasaiah Vs Assistant Commissioner LAO	
28	M.V.C. 1228/2015 (EVIDENCE)	08-01-2021	Srinivas Vs S.V. Ganesh	
29	M.V.C. 1230/2015 (EVIDENCE)	08-01-2021	Garudaiah Vs S.V. Ganesh	
30	M.V.C. 1405/2015 (EVIDENCE)	08-01-2021	H.K. Puttaswamy Vs Chandrashekar G.M.	
31	O.S. 2/2017 (EVIDENCE) IA/1/2017	08-01-2021	Lakshmi alias Mahalakshmi Vs Shantha	Chikkegowda. C
32	M.V.C. 38/2017 (EVIDENCE)	08-01-2021	Siddalingegowda Vs Sayeed Aleem	Dayanand K H
33	M.V.C. 340/2017 (EVIDENCE)	08-01-2021	K.N. Chandrashekar Vs S.N. Shekhara	B.R. Rangaswamy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	M.C. 27/2017 (EVIDENCE)	08-01-2021	Guru J.K. Vs Sumithra	Ashwathanarayana H.A.
35	O.S. 93/2020 (SUMMONS) IA/1/2020	16-01-2021	B.L.Gangadhar Vs K.G.Krishna	B.R. Rangaswamy
36	L.A.C. 287/2016 (NOTICE)	16-01-2021	Guligowda Vs Assistant Commissioner	
37	M.V.C. 37/2017 (NOTICE)	16-01-2021	Swetha D.S. Vs Sayeed Aleem	Dayanand K H
38	M.V.C. 69/2017 (NOTICE)	16-01-2021	Ranganath Vs Sayeed Aleem	K.H. Dayananda
39	FDP 4/2020 (NOTICE)	16-01-2021	V.C.Dasappa Vs V.C.Cheluvaiah aliyas Gunadaiah	Y.R.Harsha
40	O.S. 32/2016 (HEARING)	16-01-2021	Gangaiah Vs Chikkamma	Ravi P
41	O.S. 55/2017 (HEARING)	16-01-2021	Ramakrishna Vs Thibbamma	M.Guddappa
42	O.S. 64/2017 (HEARING) IA/1/2017	16-01-2021	H.R. Nagendar Prasad Vs K.G. Swamy	Mumtaz Ahamed
43	O.S. 65/2017 (HEARING) IA/1/2017	16-01-2021	Hutchamma Vs Yadavamurthy V.P.	Chandre Gowda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 58/2019 (HEARING)		Huliyurdurga Police Station Vs Shivaraja	A.P.P
2	C.C. 82/2019 (HEARING)		Kunigal Police Station Vs Rangaswamy	APP
3	C.C. 70/2018 (CUSTODY MATTERS)		Huliyurdurga Police Station Vs Arkesha	APP
4	C.C. 72/2020 (CUSTODY MATTERS)		Amruthur Police Station Vs Revanth Rao Alias Rao Alias Rev	App
<u>11.00 AM to 02.00PM</u>				
5	C.C. 214/2009 (SUMMONS)		KUNIGAL Vs VENKATESH alias VADDARAVENKATESH	S.U.SINGRIGOWDA
6	C.C. 935/2011 (SUMMONS)		HULIYURUDURGA POLICE STATION Vs MANJUNATHA	B R RANGASWAMY
7	C.C. 3/2013 (SUMMONS)		KUNIGAL POLICE STATION. Vs SIDDANNA	
8	C.C. 56/2013 (SUMMONS)		HULIYURDURGA POLICE Vs NAGAMMA	VENKATARAMU
9	C.C. 721/1998 (EVIDENCE)		AMRUTHUR POLICE STATION. Vs SIDDALINGA MURTHY	
10	C.C. 323/2006 (EVIDENCE)		AMRUTHUR POLICE STATION. Vs S.N.RATHNARAJU	
11	C.C. 325/2006 (EVIDENCE)		AMRUTHUR POLICE Vs S.N.RATHNARAJU	
12	C.C. 324/2006 (EVIDENCE)		AMRUTHUR POLICE STATION. Vs S.N.RATHNARAJU	
13	C.C. 15/2015 (EVIDENCE)		Huliyurdurga Police Vs Narayana	
14	C.C. 47/2015 (EVIDENCE)		Shankrappa Vs Umesha	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 692/2011 (APPEARANCE OF ACCUSED)		H.D.P.S. Vs CHANDRA	
16	C.C. 47/2014 (EVIDENCE)		KUNIGAL POLICE Vs MANJUNATHA	
17	C.C. 3/2015 (EVIDENCE)		KUNIGAL POLICE STATION Vs RAMANNA	APP, KUNIGAL
18	C.C. 5/2015 (EVIDENCE)		KUNIGAL POLICE STATION Vs HULURIAIAH	APP, KUNIGAL
19	C.C. 7/2015 (EVIDENCE)		KUNIGAL POLICE STATION Vs GANGANNA	APP, KUNIGAL
20	C.C. 39/2015 (EVIDENCE)		Huliyurdurga Police Vs Sridhara alias potha	
21	C.C. 85/2015 (EVIDENCE)		Huliyurdurga Police Vs Hanumanthaiah	
22	C.C. 98/2015 (EVIDENCE)		Amruthu Police Vs Ugraiah P.M	
23	C.C. 44/2016 (EVIDENCE)		Kunigal Police Vs Shivanna	
Cases listed below are adjourned due to Covid 19				
24	P.C.R. 21/2014 (HEARING)	28-12-2020 (02.45 PM to 05.45PM)	CHANNIGANNA Vs THE OWNER OF	
25	P.C.R. 2/2018 (HEARING)	28-12-2020 (02.45 PM to 05.45PM)	D. Srinivas aliya Srinivasaiah Vs H.Suresh	Shankarappa R
26	C.C. 17/2019 (HEARING)	28-12-2020 (02.45 PM to 05.45PM)	Huliyurdurga Police Station Vs Jayakumara	APP
27	C.C. 46/2014 (SUMMONS)	13-01-2021	AMRUTHUR POLICE Vs SUNDARI	
28	C.C. 89/2014 (SUMMONS)	13-01-2021	AMRUTHUR PS Vs MANGALA PALAI	
29	C.C. 83/2015 (SUMMONS)	13-01-2021	Kunigal Police Station Vs Machalibabu	

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30	C.C. 12/2016 (SUMMONS)	13-01-2021	Kunigal Police Station Vs Mahammad Ibharium @ Mujju	
31	C.C. 14/2016 (SUMMONS)	13-01-2021	Kunigal Police station Vs Mahamad Ibrahim @ Mujju	
32	C.C. 15/2016 (SUMMONS)	13-01-2021	Kunigal Police station Vs Mahamad Ibrahim @ Mujju	
33	C.C. 18/2016 (SUMMONS)	13-01-2021	Kunigal Police Station Vs Vinay	
34	C.C. 51/2016 (SUMMONS)	13-01-2021	Kunigal Police Vs Ningappa	
35	C.C. 96/2016 (SUMMONS)	13-01-2021	Kunigal Police Vs Nagaraju alias Naga	
36	C.C. 123/2016 (SUMMONS)	13-01-2021	Amruthur Police Vs Rajesh Prasad Urf Rajesh	
37	C.C. 133/2016 (SUMMONS)	13-01-2021	Huliyurdurga Police Vs Ramesha	
38	C.C. 59/2017 (SUMMONS)	13-01-2021	Kunigal Police Vs Inayath Khan	
39	C.C. 60/2017 (SUMMONS)	13-01-2021	Amruthur police Vs Raghu	
40	C.C. 78/2017 (SUMMONS)	13-01-2021	Kunigal Police Vs Balekayi Shiva	
41	C.C. 109/2017 (SUMMONS)	13-01-2021	Amruthur Police Vs Murugesh aliyas Murugan	
42	C.C. 5/2018 (SUMMONS)	13-01-2021	Amruthur Police Station Vs Murugesh aliyas Murugan	
43	C.C. 21/2018 (SUMMONS)	13-01-2021	K.R.Ravish Vs K.S.Harish	Mumtaz Ahamed
44	C.C. 32/2018 (SUMMONS)	13-01-2021	Huliyurdurga Police Station Vs Sharath Kumar aliyas Sharata	APP

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45	C.C. 8/2019 (SUMMONS)	13-01-2021	Amruthur Police Station Vs Veeru alias Sagar L	APP
46	C.C. 20/2019 (SUMMONS)	13-01-2021	Amruthur Police station Vs Sunil Kumar M alias Sunila alias Nalku Bashe alias Nalku	APP
47	C.C. 36/2019 (SUMMONS)	13-01-2021	Huliyurdurga Police Station Vs Cheluvaiah	APP
48	C.C. 59/2019 (SUMMONS)	13-01-2021	Huliyurdurga Police Station Vs Huchappa	A.P.P
49	C.C. 1/2020 (SUMMONS)	13-01-2021	Kunigal Police Station Vs Hulluregowda	APP
50	C.C. 3/2020 (SUMMONS)	13-01-2021	Kunigal Police Station Vs Krishnappa	A.P.P
51	C.C. 33/2015 (APPEARANCE OF ACCUSED)	13-01-2021	Kunigal Police Vs Imtiyaz	
52	C.C. 6/2020 (APPEARANCE OF ACCUSED)	13-01-2021	Kunigal Police Station Vs Hanumantha aliyas Hanumantharaju R S	A.P.P
53	C.C. 38/2020 (APPEARANCE OF ACCUSED)	13-01-2021	Kunigal Police Station Vs Krishnaiah Alias Krishnamurthy	App
54	C.C. 53/2020 (APPEARANCE OF ACCUSED)	13-01-2021	Kunigal Police Station Vs Manjunatha	App
55	C.C. 54/2020 (APPEARANCE OF ACCUSED)	13-01-2021	Kunigal Police Station Vs Sampath Alias Sampathkumar	App
56	C.C. 59/2020 (APPEARANCE OF ACCUSED)	13-01-2021	Kunigal Police Station Vs Srinivasa	App
57	C.C. 60/2020 (APPEARANCE OF ACCUSED)	13-01-2021	Kunigal Police Station Vs Yogisha gowda	App
58	C.C. 61/2020 (APPEARANCE OF ACCUSED)	13-01-2021	Kunigal Police Station Vs Muniswami Alias Annayappa	App

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59	C.C. 66/2020 (APPEARANCE OF ACCUSED)	13-01-2021	Huliyurdurga Police Station Vs Anantha Alias Guruva Alias Medda S. O. Prakasha	App
60	C.C. 67/2020 (APPEARANCE OF ACCUSED)	13-01-2021	Huliyurdurga Police Station Vs Manjunatha D.	App
61	C.C. 760/2011 (FRAMING OF CHARGE OR PLEA)	13-01-2021	AMRUTHUR P.S Vs HANUMANTH	
62	C.C. 761/2011 (FRAMING OF CHARGE OR PLEA)	13-01-2021	AMRUTHUR P.S. Vs HANUMANTH	
63	C.C. 3/2016 (FRAMING OF CHARGE OR PLEA)	13-01-2021	Kunigal Police Station Vs Narayana. R.	
64	C.C. 22/2017 (FRAMING OF CHARGE OR PLEA)	13-01-2021	Amruthur Police Vs Shivakumaraiah	
65	C.C. 75/2017 (FRAMING OF CHARGE OR PLEA)	13-01-2021	Kunigal P.S. Vs Doddaboraiah	
66	C.C. 80/2017 (FRAMING OF CHARGE OR PLEA)	13-01-2021	Amruthur Police Vs Thippeswamy H	
67	C.C. 46/2016 (EVIDENCE)	13-01-2021	Kunigal Police Vs Shiva Kumar	
68	C.C. 48/2016 (EVIDENCE)	13-01-2021	Kunigal Police Vs Gangamma	
69	C.C. 65/2016 (EVIDENCE)	13-01-2021	Huliyurdurga Police Vs Sharath Kumar alias Sharatha	
70	C.C. 66/2016 (EVIDENCE)	13-01-2021	Kunigal Police Vs Veerabhadraiah	
71	C.C. 70/2016 (EVIDENCE)	13-01-2021	Kunigal Police Vs Rangappa	
72	C.C. 73/2016 (EVIDENCE)	13-01-2021	Huliyurdurga Police Station Vs Sathish	
73	C.C. 76/2016 (EVIDENCE)	13-01-2021	Kunigal Police Vs Jayamma	

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74	C.C. 80/2016 (EVIDENCE)	13-01-2021	Kunigal Police Vs Chennigowda	
75	C.C. 91/2016 (EVIDENCE)	13-01-2021	Kunigal Police Vs Gopala alias Bangi Gopala	
76	C.C. 93/2016 (EVIDENCE)	13-01-2021	Kunigal Police Vs Gopala alias Bangi Gopala	
77	C.C. 105/2016 (EVIDENCE)	13-01-2021	Huliyurdurga Police Vs S. T. Vijyakumar	
78	C.C. 108/2016 (EVIDENCE)	13-01-2021	kunigal Police Vs Aslam M.D	
79	C.C. 4/2020 (SUMMONS)	20-01-2021	Kunigal Police Station Vs Ajay Alias Ajey B.T.	APP
80	C.C. 11/2020 (SUMMONS)	20-01-2021	Kunigal Police Station Vs Muniswamy	App
81	C.C. 52/2020 (SUMMONS)	20-01-2021	Kunigal Police Station Vs Zabhi Alias Zabiulla	App
82	C.C. 811/2011 (NOTICE)	20-01-2021	Amruthur police Vs Sanaulla	
83	C.C. 55/2013 (NOTICE)	20-01-2021	KUNIGAL POLICE Vs NOOR	
84	C.C. 50/2015 (NOTICE)	20-01-2021	Huliyurdurga Police station Vs Chandan	
85	C.C. 70/2019 (NOTICE)	20-01-2021	Amruthur Police Station Vs Rajegowda	A.P.P
86	C.C. 5/2020 (NOTICE)	20-01-2021	Kunigal Police Station Vs Girijamma	APP
87	C.C. 85/2017 (FRAMING OF CHARGE OR PLEA)	20-01-2021	KUNIGAL PS Vs Shivanna	
88	C.C. 10/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Huliyurdurga Police Station Vs Puttananjamma	

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89	C.C. 14/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Huliyurdurga Police Station Vs kumara	
90	C.C. 30/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Amruthur Police Station Vs Siddappa	APP
91	C.C. 46/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Huliyurdurga Police Station Vs Boregowda	APP
92	C.C. 66/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Amruthur Police Station Vs Ramanna	APP
93	C.C. 74/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Huliyurdurga Police Station Vs Nagaraju K.M	APP
94	C.C. 75/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Huliyurdurga Police Station Vs Huchaiah	APP
95	C.C. 83/2018 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Kunigal Police Station Vs Seetharama	APP
96	C.C. 5/2019 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Amruthur Police Station Vs Shivakumar. G	APP
97	C.C. 11/2019 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Huliyurdurga Police Station Vs Srinivas	APP
98	C.C. 15/2019 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Huliyurdurga Police Station Vs Vinoda alias Vinodukumara	APP
99	C.C. 19/2019 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Huliyurdurga Police Station Vs Marraiah	APP
100	C.C. 22/2019 (FRAMING OF CHARGE OR PLEA)	20-01-2021	Kunigal Police Station Vs Gangadhara alias Karadi	APP
101	C.C. 3/2017 (EVIDENCE)	20-01-2021	Kunigal Police Vs Naveen Kumar R	
102	C.C. 26/2018 (EVIDENCE)	20-01-2021	Kunigal Police Station Vs Johar Ahamad	Additional Public Prosecutor
103	P.C.R. 10/2018 (EVIDENCE)	20-01-2021	Smt. B.N. Shantha Vs Ravi K.R.	Ranganatha J

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104	C.C. 36/2018 (EVIDENCE)	20-01-2021	Kunigal police Vs Sanjeevaiah	
105	C.C. 40/2018 (EVIDENCE)	20-01-2021	Kunigal Police Vs Rangegowda	
106	C.C. 78/2018 (EVIDENCE)	20-01-2021	Kunigal Police Station Vs Krishna	APP
107	C.C. 85/2018 (EVIDENCE)	20-01-2021	Kunigal Police Station Vs Sakamma	APP
108	C.C. 89/2018 (EVIDENCE)	20-01-2021	Huliyurdurga Police Station Vs Sujatha	APP
109	C.C. 90/2018 (EVIDENCE)	20-01-2021	Huliyurdurga Police Station Vs Nanjappa	APP
110	C.C. 14/2019 (EVIDENCE)	20-01-2021	Huliyurdurga Police Station Vs Lokesh	APP
111	C.C. 35/2019 (EVIDENCE)	20-01-2021	Huliyurdurga Police Station Vs Gangaswamy	APP

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AMENDMENT				
1	O.S. 43/2013 (SUMMONS)		MANJUNATHA GOWDA REPRESENTED BY HIS GRAND FATHER RAMAKRISHNAIAH Vs KRISHNA	D. SATYANARAYANA
2	O.S. 133/2015 (SUMMONS) IA/1/2015		M.C. Govindaiah Vs Chikkamayanna	MUMTAZ AHAMED
3	O.S. 501/2019 (SUMMONS) IA/1/2019		Honnamma Vs Masthamma	Shivanna
AWAIT SUMMON/NOTICE				
4	O.S. 171/2020 (SUMMONS) IA/1/2020		Y T Nagaraja Vs Shilaja	M R Nagabhushana
SS TO DEFT. BY -SERVICE				
5	O.S. 109/2020 (SUMMONS) IA/1/2020		Faiz Ahamad Baig Vs Nayaz Ahamab Beg	M.A. Chandraiah
6	O.S. 263/2020 (SUMMONS)		Jayamma Vs Basavaiah	B. H Jagadish
7	O.S. 375/2020 (SUMMONS)		Venkatesh Vs Gangathimmaiah	Venkataramu
8	O.S. 389/2020 (SUMMONS) IA/1/2020		Huchamma Vs Honnamma	B.R. Rangaswamy
9	O.S. 393/2020 (SUMMONS) IA/1/2020		S Shivalingaiah Vs Shivaramaiah	Chandre Gowda
WRITTEN STATEMENT				
10	O.S. 3/2020 (SUMMONS) IA/1/2020		B R Venkatesh Vs Bettegowda	M.Guddappa
11	O.S. 27/2020 (SUMMONS) IA/1/2020		Sharief Glass and Plywoods its Proprietor Tawfeeq Ahmed Sharief Vs President of Karnataka state Government Official Employees Union	V. Narendra

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 467/2019 (HEARING)		B S Ravi Vs Shri Beechanhalli Sri Mayamma Devi Seva Samithi Beechanahalli	D. SathyaNarayana Odeyar
13	O.S. 145/2020 (HEARING) IA/1/2020		Lakshmikantha Vs S L Narayanappa	B.R. Rangaswamy
14	O.S. 253/2020 (HEARING) IA/1/2020		Shobha Vs V M Marigowda	Manjunatha H B
CONCILIATION				
15	O.S. 89/2020 (A.D.R.)		Lakshmi R Vs Puttamma	Rajesh G.A.
16	O.S. 207/2012 (ARGUMENTS)		RAMEEZA BI. Vs NINGAMMA.	K.N. SIDDEGOWDA B R RANGASWAMY
17	O.S. 119/2009 (JUDGEMENT)		G. THIMMAIAH. Vs SMT. GIRIYAMMA.	B.R. BASAVARAJU MUMTAZ AHAMED
18	O.S. 313/2016 (JUDGEMENT)		Shivanna Vs Kempamma	K.M. Thimmappa
<u>11.00 AM to 02.00PM</u>				
19	O.S. 91/2020 (SUMMONS) IA/1/2020 IA/2/2020		B C Nanda Vs Rajappa	Narasimmaiah
SS TO DEFT. BY RPAD				
20	O.S. 73/2020 (SUMMONS) IA/1/2020		V Kumar Vs Kempamma	B.T. Rangaswamy
21	O.S. 123/2020 (SUMMONS) IA/1/2020		Shivananjaiiah S K Vs Nanjegowda	K.N. Ramachandraiah
22	O.S. 143/2020 (SUMMONS) IA/1/2020		Nanjamma aliyas Thayamma Vs Rajappa	B.R. Narayanagowda
SS TO DEFT. BY -SERVICE				
23	O.S. 287/2020 (SUMMONS)		Shabana Rafeeq Shaik Vs Afsan Banu	Shankar T.M
24	O.S. 363/2020 (SUMMONS) IA/1/2020		Kalegowda Vs Shivamma	Ravichandra Y H

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25	O.S. 369/2020 (SUMMONS)		Sannamariyappa Vs Sannahanumaiah	Shivanna
26	O.S. 395/2020 (SUMMONS)		T C Prema Vs Chandraiah aliyas Ramachandra	M.Guddappa
CROSS EXAMINATION OF PW				
27	O.S. 257/2011 (EVIDENCE)		NARANAYIAH Vs BETTASWAMY	B.T. RANGASWAMY
28	O.S. 277/2011 (EVIDENCE)		B M JAYARAMAIAH Vs B K ANDHANAIAH	M.GUDDAPPA B.K. VENKATAKRISHNA RAO
29	O.S. 275/2013 (EVIDENCE) IA/1/2013		AKASH Vs NANJAMMA AND OTHERS	M.GUDDAPPA G. R. BETTASWAMY GOWDA
30	O.S. 423/2015 (EVIDENCE) IA/1/2015		M.S. Mangalgowramma aliyas Mangalagowri Vs P.C. Lakkanna	M.Guddappa
FURTHER EVIDENCE FOR DEFND				
31	O.S. 375/2011 (EVIDENCE)		SAKKAMMA Vs RANGASWAMY	B.R. Rangaswamy
32	O.S. 135/2012 (EVIDENCE)		JAYAMMA Vs LAKSHMAMMA	K.NISAR AHAMED K.N. SIDDEGOWDA
FURTHER EVIDENCE FOR PLNTF				
33	O.S. 375/2012 (EVIDENCE)		SMT. SHANTHAMMA. Vs BORALINGAIAH.	CHIKKEGOWDA M.A. CHANDRAIAH.
PLNTF EVIDENCE				
34	O.S. 221/2020 (EVIDENCE) IA/1/2020		Ananthanaga Vs K S Venkateshamurthy	B. H Jagadish
35	O.S. 25/2013 (DEFENCE EVIDENCE)		SHANAIAH @ KENCHIAIAH Vs KEMPAIAH	B R RANGASWAMY
Cases listed below are adjourned due to Covid 19				
36	O.S. 395/2011 (ORDERS)	18-12-2020	M NANJUNDAPPA Vs M C VENUGOPAL	M.GUDDAPPA B R RANGASWAMY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	O.S. 399/2015 (SUMMONS) IA/1/2015 IA/2/2015	30-01-2021	B.K. Rangegowda Vs P.Shivananjappa	N. Basavaraju
38	O.S. 309/2016 (SUMMONS)	30-01-2021	Boraiah Vs Kalaiah	B.R. Narayanagowda
39	O.S. 213/2019 (SUMMONS) IA/1/2019	30-01-2021	Jayamma Vs Thimmaiah	B.G. Ramachandra Prasad
40	O.S. 263/2019 (SUMMONS)	30-01-2021	Shashikala Vs Thimmamma	L.V. Vijayakumar
41	O.S. 315/2019 (SUMMONS) IA/1/2019	30-01-2021	Prasad Vs Kumar	Nanjegowda M V
42	O.S. 469/2019 (SUMMONS) IA/1/2019	30-01-2021	Honnamma Vs N S Lakshmanagowda	G. Narashimhamurthy
43	O.S. 487/2019 (SUMMONS)	30-01-2021	Nagarathnamma Vs Gangaiah	Suresha N
44	O.S. 531/2019 (SUMMONS) IA/1/2019	30-01-2021	Ramakrishnaiah Vs Nagaraju	B.R. Rangaswamy
45	O.S. 541/2019 (SUMMONS) IA/1/2019 IA/2/2019	30-01-2021	Gangadharaiah Vs Veerabhadraiah	S R Ramakrishnaiah
46	O.S. 19/2015 (NOTICE) IA/1/2015	30-01-2021	R. Venkatesh Alias Rajanna Vs G.S. Shivappa	K.N. Ramachandraiah
47	EX 2/2020 (NOTICE)	30-01-2021	Rajanna Vs Sudha	M.Guddappa
48	O.S. 9/2018 (APPEARANCE OF PARTY)	30-01-2021	Gowramma Vs Honnamma	Chandranna K.G
49	EX 2/2015 (HEARING)	30-01-2021	V. Varadaraju Vs Manchaiah	Y.K. Y
50	EX 38/2015 (HEARING)	30-01-2021	Kalaiah dead by Lrs Rajanna Vs Shivalingaiah	B.R. Rangaswamy
51	O.S. 91/2017 (HEARING)	30-01-2021	Venkataramaiah Vs Doddamma	M.Guddappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	O.S. 97/2017 (HEARING) IA/1/2017	30-01-2021	I.Yogananda Vs Abdul Kareem Sab	Venkataramu
53	O.S. 219/2017 (HEARING)	30-01-2021	Lakshamma Vs Bheemanna	Ranganatha J
54	O.S. 305/2017 (HEARING) IA/1/2017 IA/2/2017	30-01-2021	Gangaboraiah Vs H.L. Lokesh	Prasad S.D.N
55	O.S. 419/2018 (HEARING)	30-01-2021	Jayamma Vs H.T.Thimmaiah	A.R.Rangaswamy
56	EX 50/2018 (HEARING)	30-01-2021	Nagesha.H. Vs Kariyanna	A.R.Rangaswamy
57	O.S. 509/2018 (HEARING) IA/1/2018	30-01-2021	M.V Shivanna Vs Shankaraiah	Shankar T.M
58	O.S. 37/2019 (HEARING) IA/1/2019	30-01-2021	Chandraiah Vs P N Srinivasagowda	B.R. Rangaswamy
59	O.S. 95/2019 (HEARING) IA/1/2019	30-01-2021	Chaluvaiah Vs Govindaiah	M.S Patil
60	O.S. 159/2019 (HEARING) IA/1/2019	30-01-2021	Manjaiah Vs Kariyamma	Narasimmaiah
61	O.S. 191/2019 (HEARING) IA/1/2019 IA/2/2019	30-01-2021	Banu B.W. Vs Gangamma	Arun kumar G.N.
62	EX 38/2019 (HEARING)	30-01-2021	Ramaiah Vs Shivanna	M.A. Chandraiah
63	O.S. 299/2019 (HEARING) IA/1/2019	30-01-2021	Gangamma Vs Lakkamma	G.R. Kalpana
64	EX 45/2019 (HEARING)	30-01-2021	K M Venkateshaiah Vs Lakshmikanthashetty	K.N. Siddegowda
65	EX 47/2019 (HEARING)	30-01-2021	K M Venkateshaiah Vs Shivanna	K.N. Siddegowda
66	O.S. 415/2019 (HEARING)	30-01-2021	Savitha Vs Rajanna alias Raju	Manjunatha B.G

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
67	O.S. 459/2019 (HEARING) IA/1/2019	30-01-2021	Chandraiah Vs S C Lakshmana	Shilpa C
68	O.S. 189/2014 (EVIDENCE) IA/1/2014	30-01-2021	SHIVAMMA Vs GANGAMMA	B.T. RANGASWAMY
69	O.S. 167/2015 (EVIDENCE) IA/1/2015	30-01-2021	B.K.Sujatha Vs Mayanna	M.R.Nateshkumar
70	O.S. 395/2015 (EVIDENCE)	30-01-2021	Chowdaiah Vs Ningamma	Venkataramu
71	O.S. 139/2016 (EVIDENCE)	30-01-2021	Rangaiah Vs Rangaiah	D. SathyaNarayana Odeyar
72	O.S. 239/2016 (EVIDENCE) IA/1/2016	30-01-2021	Chikkaswamy Vs Rangaswamy	Venkatesh
73	O.S. 501/2016 (EVIDENCE) IA/1/2016	30-01-2021	Mayamma Vs Chennamma	N.Basavaraju
74	O.S. 543/2016 (EVIDENCE) IA/1/2016 IA/2/2016	30-01-2021	H.S.Rajashekharaiyah Vs Babanna aliyas Mariyappa	B.R. Rangaswamy
75	O.S. 547/2016 (EVIDENCE) IA/1/2016	30-01-2021	H.B.Mahadevaiah Vs H.S.Mahadevaiah	V. Narendra
76	O.S. 133/2017 (EVIDENCE)	30-01-2021	Ningamma Vs Vijayalakshmi K.R	A.R.Rangaswamy
77	O.S. 153/2017 (EVIDENCE)	30-01-2021	Shivanna Vs Manjunatha	Chikkegowda. C
78	O.S. 357/2017 (EVIDENCE) IA/1/2017	30-01-2021	Ranganath K Vs J.Geethamani	M.Guddappa
79	O.S. 365/2017 (EVIDENCE)	30-01-2021	Seenaiah Vs Pathaiah	G.R. Kalpana
80	O.S. 481/2017 (EVIDENCE) IA/1/2017	30-01-2021	Doddamma Vs B.H.Krishnappa	Chandrashekar C.S.
81	O.S. 63/2018 (EVIDENCE)	30-01-2021	Shivarudramma Vs Devaraju	Chikkegowda. C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
82	O.S. 75/2018 (EVIDENCE)	30-01-2021	H.K. Venakatalakshmi Vs Yogananda	Prakash M.L
83	O.S. 77/2018 (EVIDENCE) IA/1/2018	30-01-2021	Chinmayi S. Kashyap Vs N.Subbarao	Manjunath P.K
84	O.S. 133/2018 (EVIDENCE)	30-01-2021	Kumari Anusha Vs A.S.Kumara	Rajashekara C.K.
85	O.S. 219/2018 (EVIDENCE)	30-01-2021	Thimmaiah Vs S.Y.Thimmappa	S.U. Singrigowda
86	O.S. 261/2018 (EVIDENCE) IA/1/2018	30-01-2021	H.D. Gopala Vs H.T. Ramaswamy	G.R. Kalpana
87	O.S. 281/2018 (EVIDENCE) IA/1/2018	30-01-2021	Nanjaiah Vs Ningappa	G.S. Narayana
88	O.S. 453/2018 (EVIDENCE) IA/1/2018	30-01-2021	Thopaiah Vs Lakshminarasamma aliyas Shanthamma	K.N. Ramachandraiah
89	O.S. 471/2018 (EVIDENCE) IA/1/2018	30-01-2021	Sri Shivakumar Y H Vs Prakash	Shivaprasad G.P
90	O.S. 111/2019 (EVIDENCE) IA/2/2019	30-01-2021	Narayanappa Vs Kenchaiyah aliyas Venkateshaiah	Chandre Gowda
91	O.S. 119/2019 (EVIDENCE)	30-01-2021	Rangaswamy Vs Chief Executive Engineer BESCOM Tumakuru	Chandre Gowda
92	O.S. 273/2019 (EVIDENCE) IA/1/2019	30-01-2021	Ravi Vs Gangamma	S.U. Singrigowda
93	O.S. 363/2019 (EVIDENCE)	30-01-2021	Venkatachalaiah Vs Yellaiah	Rajesh G.A.
94	O.S. 447/2019 (EVIDENCE) IA/1/2019 IA/2/2019	30-01-2021	Rangamma Vs Habeeb	V Lakshminaryana
95	O.S. 453/2019 (EVIDENCE)	30-01-2021	Shanthamma Vs M Venkatesha	Y.R Harsha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
96	O.S. 499/2019 (EVIDENCE) IA/1/2019	30-01-2021	Kempamma Vs Kadaiah	Venkataramu

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 462/2018 (HEARING)		G.R.Nagaraja Vs Yogeesha G	M.Guddappa
2	C.C. 1130/2019 (FRAMING OF CHARGE OR PLEA)		Railway Police Station Vs Kadirulla	A.P.P
<u>11.00 AM to 02.00PM</u>				
CROSS EXAMINATION OF PW				
3	C.C. 56/2017 (EVIDENCE)		Manjula D.T Vs Yogeesha G.	M.Guddappa
4	C.C. 1267/2017 (EVIDENCE)		Gangadharagowda Vs Yogeesha G.	M.Guddappa
5	C.C. 1273/2017 (EVIDENCE)		Ramanna Vs Yogeesha G	M.Guddappa
Cases listed below are adjourned due to Covid 19				
6	CrI.Misc. 146/2020 (NOTICE)	30-01-2021	Shashikala B C Vs Shivaiah	G.R. Kalpana
7	C.C. 115/2017 (A.D.R.)	30-01-2021	Ramanna Vs K.N.Manjanna	M.Guddappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
CLAIMANTS EVIDENCE				
1	O.S. 78/2014 (EVIDENCE) IA/3/2014 IA/1/2014 IA/2/2014		K.V. DEVARAJU Vs AKKAMMA	S. RAMESHA
2	O.S. 384/2020 (ARGUMENTS)		Krishna H R Vs Puttaswamy aliyas Puttaswamaiah	C L vasanth kumar
FURTHER ARGUMENTS				
3	O.S. 16/2012 (ARGUMENTS)		KHURSHIDUNNISA Vs MOHAMMAD ISMAIL	J. RANGANATH NARASIMHAIAH
4	O.S. 340/2015 (ARGUMENTS) IA/1/2015		H.c. Kempashetty Vs Chikkathayamma	Naveeda Sulthana
5	O.S. 294/2011 (A.D.R.)		BADRUNNISHA Vs KALEEMULLA KHAN	M.GUDDAPPA ZAFRULLA KHAN
<u>11.00 AM to 02.00PM</u>				
6	O.S. 292/2015 (SUMMONS) IA/1/2015		Yagish Vs Nanjundaiah	Venkataramu
AWAIT SUMMON/NOTICE				
7	O.S. 2/1999 (SUMMONS)		SIDDALINGAMMA Vs MUDDAHANUMAIAH	
SS TO DEFT. BY RPAD				
8	O.S. 254/2016 (SUMMONS) IA/1/2016		Gangamma Vs Doddamma	D. Danalashmi
SS TO DEFT. BY -SERVICE				
9	O.S. 386/2008 (SUMMONS)		R ISHWARYA Vs SEETHARAMAIAH	B.K. RANGASWAMY MUMTAZ AHAMED
10	O.S. 117/2009 (SUMMONS)		VIDYA Vs GIRIYANNA	G A RAJESH K.N. SIDDEGOWDA
STEPS				
11	O.S. 96/2013 (SUMMONS)		V.G.SHARADA Vs H D DEVARAJA	VENKATARAMU VENKATARAMU
12	O.S. 140/2006 (NOTICE)		GIRIYANNA Vs NARASAMMA	K.N. SIDDEGOWDA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 156/2013 (NOTICE)		SMT. B.L. SHASHIKALA Vs SRI. B. A. LINGARAJU	
14	O.S. 220/2019 (NOTICE)		Kapanaiah Vs Chikkathimmamma	Chandrashekar C.S.
15	EX 44/2019 (NOTICE)		Jayamma Vs Nanjaiah	L.V. Vijayakumar
16	O.S. 170/2013 (HEARING) IA/1/2013 IA/3/2013 IA/2/2013		G. SHOBA Vs H.V. GOVINDAIAH AND SEVEN OTHERS.	PARVATHI. S
17	O.S. 164/2014 (HEARING) IA/1/2014 IA/2/2014		MUNIYAPPA Vs MANJUNATHA alias PAPA AND OTHERS.	B.T. RANGASWAMY
18	O.S. 206/2014 (HEARING) IA/1/2014		GANGAMMA Vs RAMANNA	VENKATESH
19	O.S. 222/2010 (A.D.R.)		PUTTASWAMACHARI Vs SHANKARACHARI	NARASIMHAIHAH S.R. RAMAKRISHNAIAH
20	O.S. 44/2020 (A.D.R.) IA/1/2020		Siddalingaiah Vs Executive Engineer	Prakash M.L
21	O.S. 24/2015 (ISSUES) IA/1/2015		Ningamma Vs Boregowda	Chandregowda
22	O.S. 180/2012 (EVIDENCE)		JAYALAKSHMAMMA Vs NARASIMHAMUSRTHY	S.N.NAGAGHUSHAN A.R. RANGASWAMY
CROSS EXAMINATION OF DW				
23	O.S. 36/2008 (EVIDENCE)		CHIKKATHIMMAIA Vs KODIAIAH	K.G. CHANDRANNA VENKATARAMU
FURTHER EVIDENCE FOR PLNTF				
24	O.S. 136/2011 (EVIDENCE)		SHASHIDHAR SHETTY Vs V M SUMITHRAMMA	VENKATESH D. SATYANARAYANA
25	O.S. 210/2011 (EVIDENCE)		RAMACHANDRAIAH Vs PUTTASIDAMMA	G. R. BETTASWAMY GOWDA B R RANGASWAMY

Cases listed below are adjourned due to Covid 19

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 196/2011 (EVIDENCE)	21-12-2020	GANGADARAI AH Vs JAYAMMA	V.NARENDRA B R RANGASWAMY
27	FDP 11/2017 (SUMMONS)	29-01-2021	Lakshamma Vs Sridhar	L.V. Vijayakumar
28	O.S. 116/2018 (SUMMONS) IA/1/2018	29-01-2021	Nagamma Vs Basavaraju	S.U. Singrigowda
29	O.S. 148/2018 (SUMMONS) IA/1/2018	29-01-2021	Indramma Vs C.Thimmaiah	
30	O.S. 366/2018 (SUMMONS) IA/1/2018	29-01-2021	Jayamma Vs Premamma	G.R. Kalpana
31	EX 45/2018 (SUMMONS)	29-01-2021	Gangadharaiah Vs B.R.Ravindra aliyas Ravi	N.R. Rajashekar
32	O.S. 486/2018 (SUMMONS) IA/1/2018	29-01-2021	Sureshkumar.P. Vs Narayanaswamy.B.N.	B.R. Rangaswamy
33	O.S. 86/2019 (SUMMONS)	29-01-2021	Sushma B K Vs Anusuya	G. Narashimhamurthy
34	O.S. 164/2019 (SUMMONS) IA/1/2019	29-01-2021	Shivanna Vs Revanna	M.Guddappa
35	O.S. 304/2019 (SUMMONS) IA/1/2019	29-01-2021	K N Rajesha Vs M N Bhanumathi	Y K Yallaiah
36	O.S. 334/2019 (SUMMONS)	29-01-2021	Gangamadaiah Vs Mallamma	B.R. Rangaswamy
37	O.S. 438/2019 (SUMMONS)	29-01-2021	Gowramma Vs Kalyanamma	D. SathyaNarayana Odeyar
38	O.S. 456/2019 (SUMMONS)	29-01-2021	Nagesha Vs Gundamma	D. SathyaNarayana Odeyar
39	O.S. 548/2019 (SUMMONS) IA/1/2019	29-01-2021	C V Kumar Vs Hanumegowda	K.M. Thimmappa
40	O.S. 6/2020 (SUMMONS)	29-01-2021	Siddaganaiah Vs Chikkaiah	Shivaprasad G.P
41	O.S. 106/2020 (SUMMONS)	29-01-2021	Thayamma Vs Boraiah	Ravichandra Y H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 140/2020 (SUMMONS) IA/1/2020	29-01-2021	Mulubagilaiah Vs Lakshamma	L.V. Vijayakumar
43	O.S. 166/2020 (SUMMONS) IA/1/2020 IA/2/2020	29-01-2021	Ramanjaneya Vs Kamma	Venkatesh
44	O.S. 188/2020 (SUMMONS) IA/1/2020	29-01-2021	Kumar Y D Vs Lakshmiddevamma alias Chikkathayamma	K.M. Thimmappa
45	O.S. 368/2020 (SUMMONS)	29-01-2021	Prashanth G Vs H Jayamma	Ganesh S
46	O.S. 302/2018 (NOTICE)	29-01-2021	Javarappa Vs Hanumumaiah	Chandrashekar C.S.
47	Misc 4/2019 (NOTICE)	29-01-2021	Nanjappa N Vs Chief Secretary	D. SathyaNarayana Odeyar
48	O.S. 508/2019 (NOTICE) IA/1/2019	29-01-2021	Patel Gangadharagowda Vs Lakshamma	Krishnamurthy V
49	O.S. 156/2015 (HEARING) IA/1/2015 IA/2/2015	29-01-2021	Umesha Vs Thimamma	B.R.Rangaswamy
50	O.S. 48/2016 (HEARING) IA/1/2016	29-01-2021	Mudlagiri Vs Hanumathaiah alias Hanumanthshetty	B.R. Rangaswamy
51	O.S. 392/2016 (HEARING) IA/1/2016	29-01-2021	Bettaswamy Vs Krishnappa	B.R. Rangaswamy
52	EX 30/2016 (HEARING)	29-01-2021	K.H.Srinivas Vs Narasimhamurthy	B.R. Rangaswamy
53	FDP 2/2017 (HEARING)	29-01-2021	State Bank of India Vs N.M. Nanjegowda	K.P. Vishalakshi
54	O.S. 168/2017 (HEARING) IA/1/2017	29-01-2021	Erashaniah alias Pojarappa Vs Nanjundaiah	Thammanagowda
55	O.S. 276/2017 (HEARING) IA/1/2017 IA/2/2017	29-01-2021	Bhadramma Vs The Assistant Executive Engineer. P.W.D	Chandrashekhar S.T

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	EX 9/2018 (HEARING)	29-01-2021	Kariyannagowda Vs Nataraja	D. Danalakshmi
57	O.S. 258/2018 (HEARING) IA/1/2018 IA/2/2018	29-01-2021	Mayamma Vs Thimmamma	S.U. Singrigowda
58	O.S. 474/2018 (HEARING)	29-01-2021	Thimmaiah Vs Siddamma	K.M. Thimmappa
59	O.S. 154/2019 (HEARING) IA/1/2019	29-01-2021	Ramya Vs Sunil	Chandrashekar C.S.
60	O.S. 210/2019 (HEARING) IA/1/2019 IA/2/2019	29-01-2021	Venkateshaiah Vs Thimmamma	M.Guddappa
61	O.S. 324/2019 (HEARING) IA/1/2019	29-01-2021	Fayaz Khan Vs Mohammed Ibrahim	R Lokesh
62	O.S. 352/2019 (HEARING) IA/1/2019	29-01-2021	Sabira Bi Vs Mohammed Ibrahim	R Lokesh
63	O.S. 306/2016 (EVIDENCE)	29-01-2021	R.Nagarathnamma Vs Sakamma	Shivanna
64	O.S. 358/2016 (EVIDENCE)	29-01-2021	Maduri Vs Laxminarayan	B.R. Rangaswamy
65	O.S. 470/2016 (EVIDENCE)	29-01-2021	Nanjegowda Vs C.T.Venkatesh	Chandrashekar C.S.
66	O.S. 290/2018 (EVIDENCE) IA/1/2018	29-01-2021	Mangala N. Vs Narasimhamurthy	S. Chennaraya Reddy
67	O.S. 454/2018 (EVIDENCE)	29-01-2021	K.Bhagya Vs H.K.Venkatalakshmi	V. Narendra
68	O.S. 222/2019 (EVIDENCE)	29-01-2021	H K Venkatalakshmi Vs R Ramesh	L.V. Vijayakumar
69	O.S. 306/2019 (EVIDENCE) IA/1/2019	29-01-2021	Renka R S Vs Girishkumar N	Chikkegowda. C

Dangling IA:

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 677/2019 (PLEA)		Sathish N k Vs Madhu S	Yogish H.B
2	C.C. 318/2017 (A.D.R.)		Praveen M.R Vs K.N Ashwathaiah	
3	C.C. 1391/2017 (A.D.R.)		Govindaraju Vs Jagadish K.T	B.R. Rangaswamy
4	C.C. 1033/2018 (A.D.R.)		Ravi H.R Vs Rajamma C.G	Yogish H.B
5	C.C. 1066/2018 (A.D.R.)		H.V.Nagaraju Vs T.L.Devaraju	Nisar Ahamed
6	C.C. 1185/2018 (A.D.R.)		H.V. Nagaraju Vs K. Indrakumar	Shivanna
7	C.C. 493/2019 (A.D.R.)		Ramaiah aliyas Ramanna Vs Ramanna N G	Yogish H.B
8	C.C. 780/2015 (EVIDENCE)		Huliyurdurga police Vs Ravikumar Alias Ravi	
9	C.C. 793/2015 (EVIDENCE)		HULIYURDURGA PS Vs Krishna H.G	
CROSS EXAMINATION OF PW				
10	C.C. 892/2013 (EVIDENCE)		SRINIVAS Vs P.T. GOVINDAIAH	G A RAJESH
11	C.C. 460/2018 (ARGUMENTS)		K.G. Jayaramagowda Vs Chandrashekar M.	Y.H.Devaraj
12	C.C. 461/2018 (ARGUMENTS)		K.G.Jayaramagowda Vs M.Chandrashekar	Devaraju Y.H
13	C.C. 870/2013 (APPEARANCE OF ACCUSED)		Amruthur police Vs Maruthi	
14	C.C. 967/2014 (APPEARANCE OF ACCUSED)		AMRUTHRU PS Vs PUNARAM	

WARRANT TO ACCUSED

PRL.CIVIL JUDGE AND JMFC., KUNIGAL

Smt. Anitha O.A.

ADDL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 315/2015 (APPEARANCE OF ACCUSED)		Basavaraju Y. Vs M.R. Praveen	
Cases listed below are adjourned due to Covid 19				
16	C.C. 366/2019 (NOTICE)	29-01-2021	B H Nanjappa Vs Sridhara K G	B.R. Basavaraju
17	CrI.Misc. 430/2017 (APPEARANCE OF ACCUSED)	30-01-2021	Chowdamma aliyas Geetha Vs Vishwa	B.R. Rangaswamy
18	C.C. 1415/2017 (APPEARANCE OF ACCUSED)	30-01-2021	Rama Vs Venktesha	B.R. Rangaswamy
19	C.C. 450/2018 (APPEARANCE OF ACCUSED)	30-01-2021	U.K.Yogaraju Vs Hemaraju R.C	B.R. Rangaswamy
20	C.C. 780/2018 (APPEARANCE OF ACCUSED)	30-01-2021	Nanjundaiah Vs Shiva H.S aliyas Shivalinga	B.G. Ramachandra Prasad
21	C.C. 876/2018 (APPEARANCE OF ACCUSED)	30-01-2021	Huliyurdurga Police Station Vs Umesha H. aliyas Ambaresha	A.P.P
22	C.C. 1155/2018 (APPEARANCE OF ACCUSED)	30-01-2021	Huliyurdurga Police Station Vs A.11 Splitup Gundaiah	APP
23	C.C. 1423/2018 (APPEARANCE OF ACCUSED)	30-01-2021	Huliyurdurga Police Station Vs Manjunatha S C	A.P.P
24	C.C. 5/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Huliyurdurga Police Station Vs Ravi	APP
25	C.C. 91/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Nagaraju Vs K C Vanajakshi	Lokesh K.R
26	C.C. 139/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Shivarajaiah C Y Vs D P Purushothama	Lokesh K.N
27	C.C. 296/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Prasannakumar C P Vs Rajanikanth	Yogish H.B
28	C.C. 303/2019 (APPEARANCE OF ACCUSED)	30-01-2021	The Labour Inspector Vs Puttaswamy	A.P.P

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ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 316/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Huliyurdurga Police Station Vs Channegowda K S	A.P.P
30	C.C. 388/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Huliyurdurga Police Station Vs Ramaswamigowda L	A.P.P
31	C.C. 727/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Huliyurdurga Police Station Vs Padhmanaba	A.P.P
32	C.C. 730/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Huliyurdurga Police Station Vs Chandramohan	A.P.P
33	C.C. 793/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Huliyurdurga Police Station Vs Vijendra M P	A.P.P
34	CrI.Misc. 197/2019 (APPEARANCE OF ACCUSED) IA/1/2019	30-01-2021	Nagarathna Vs Ashoka	G.R. Kalpana
35	C.C. 903/2019 (APPEARANCE OF ACCUSED)	30-01-2021	Shivalingaiah H B Vs Basavaraju	D.S. Chandrashekar
36	C.C. 479/2020 (APPEARANCE OF ACCUSED)	30-01-2021	H N Jagadeesh Vs Kumara	Shivanna
37	CrI.Misc. 66/2020 (FIRST HEARING)	30-01-2021	Shubhamangala Vs M S Harisha	V. Narendra

Dangling IA: